

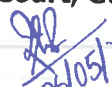
IN THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)
NOTICE

Dated : 06.05.2024

It is hereby notified for information of the advocates concerned that the Decrees of the cases mentioned below have been drawn up and ready for signatures in the Decree Section. Therefore, the concerned Advocates are requested to put their signatures in respective Decrees during the office hours (09:45 AM to 05:00 PM) within a week from today. The Decrees from item no. 1 to 2 had been previously notified in the Cause lists dated 18.12.2023 and 06.03.2024. If the concerned advocates do not sign the respective Decrees as aforementioned, the matter will be placed before the appropriate authority for sending the same to the respective Courts below without their signature.

1.	RSA 156/19	Smti. Rekhamoni Devi Kakati & Ors -vs- Shri Jugal Chandra Saikia & Ors	Mr I Ikbal Mr A Ikbal Mr R Baruah Mr K Ali Mrs M Nath	[For R- 1]: Mr BD Deka
	RSA 138/22	Smti. Rekhamoni Devi Kakati & Ors -vs- Shri Jugal Chandra Saikia & Ors		
2.	RSA 96/09	Smt. Radharani Mahanta -vs- Sri Atul Chandra Barman & Ors	Mr PK Roychoudhury Mr N Debnath	Mr R Islam Mr B Sinha
3.	RSA 105/19	Sakhina Khatun & Ors -vs- The State of Assam & Ors	Mr LR Mazumder Mr I Hussain	[For R- 4]: Mrs R Choudhury Mrs SS Zia Mr D Choudhury
4.	RSA 12/21	Nural Azam Sarkar -vs- Sri Bhikam Chand Sethia & Ors	Mr KM Haloi Mr B Das	Mr S Sharma Mr TK Bhuiyan Mr J Deka Mr SK Deka
5.	RSA 3/10	On the death of the sole appellant, his legal heirs Sajna Begum & Ors -vs- Moulana Abdul Waris @ Rabi & Ors	Mr D Mazumdar, Sr. Adv. Mr S Saikia Mr PD Nair Mr G Alam Mr RD Bhuyan	Dr B Ahmed Mr N Haque Mr K Uddin Mr HI Choudhury Mr SK Deori
6.	RSA 63/11	Md. Taufiujuddin Ali -vs- Md. Masher Ali Ahmed	Mr U Dutta Ms S Roy	Mr M Dutta Mr PA Ahmed Ms RS Bhuyan
7.	RSA 277/19	Mozibar Sk. -vs- Meher Ali & Ors	Mrs R Choudhury Mr MR Khandakar Mr D Chakraborty	[For R- 1 to 6]: Mr A Alam Mr M Alamgeer [For Pro. R- 7]: Mr TR Gogoi, GA, Assam
8.	RSA 174/09 With CO 6/2011	Smt. Lakhpriya Kalita & Ors -vs- Sri Chandra Sarma Smt. Lakhpriya Kalita & Ors -vs- Sri Gojen Sarma	Mr D Choudhury Mr S Disuza Mr P Das Mr UK Das	Mr T Islam Ms F Ahmed


6.5.24
Admn. Officer (Judl.)
Civil (Second) Appeal Section
Gauhati High Court, Guwahati


06/05/24